

Name of Corporate Debtor:		M/s. Ayurwin Pharma Private Limited														
Date of Commencement of CIRP:		05.02.2020														
List of Creditors as on:		21.01.2021														
List of Operational Creditors (Government dues)																
Sl. No.	Details of Claimant			Details of claim received			Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
	Department	Government	Identification No.	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC, if applicable					
1	Commercial Tax Department	Karnataka Government	OCG_1	25-02-2020	12,44,83,905	12,44,83,905	Unsecured	-	-	No	NA	-	-	-	-	-
2	Commercial Tax Department	Karnataka Government	OCG_2	25-02-2020	35,93,491	35,93,491	Unsecured	-	-	No	NA	-	-	-	-	-
3	Central Tax Department (Service Tax)	Central Government	OCG_3	22-06-2020	30,23,40,342	30,23,40,342	Unsecured	-	-	No	NA	-	-	-	-	-
4	Income Tax Department	Central Government	OCG_4	30-07-2020	6,39,90,630	6,39,90,630	Unsecured	-	-	No	NA	-	-	-	-	-
<b>Total</b>					<b>49,44,08,368</b>	<b>49,44,08,368</b>		-	-			-	-	-	-	

Note: The Committee of Creditors in the 3rd CoC meeting held on 9th June 2020 has resolved to liquidate the Corporate Debtor. The Resolution Professional has filed an application for liquidation with the Hon'ble NCLT, Bengaluru and the same is pending before the Hon'ble NCLT.